

[*Translation*]

F.P.I. in Bihar

3509. SHRI BHOGENDRA JHA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to refer to the reply given to Starred Question No. 22 on 8th August, 1990 and state:

(a) whether the Fruit processing units set up in the Cooperative Sector in Darbhanga, Madhubani and Dheny areas of Bihar are lying idle for a long time;

(b) if so, the requirements for making them operational again for production and by when;

(c) the total investment made in the aforesaid units with regard to land, machines and buildings etc. and the amount required for making them operational; and

(d) whether the aforesaid industries can be made operational again either in cooperative sector or under Government Control or on contract basis in the private sector for some years?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (d). A Statement is given below.

STATEMENT

Fruit processing units were set up in Madhubani, Darbhanga and Waini in Bihar in the cooperative sector in the year 1966-67, with the assistance of the National Cooperative Development Corporation (NCDC). According to available information, no cooperative fruit based unit has been set up in Dheny.

The three units are not under production. The NCDC had sanctioned rehabilita-

tion assistance of Rs. 4.80 lakhs to the units at Darbhanga in 1976 and to the other cooperative units at Madhubani and Waini in 1982 amounting to Rs. 4.12 lakhs and Rs. 4.20 lakhs respectively. However these cooperative societies did not avail of the amount sanctioned by the NCDC.

Although information pertaining to investment is not maintained centrally, according to available information, the project cost of all the three units was about Rs. 4.00 lakh each.

The present level of investment required for making the units operational would depend on several factors such as the condition of machinery, cost of replacement of machinery etc.

The Central Government do not intend to take over these units. The question of disposal of the units to private enterprises on contract etc. is for the State Government/the Cooperative Society to decide.

[*English*]

Costing of Industrial Commodities

3510. PROF. RAM GANESH KAPSE:
SHRI ANANTRAO
DESHMUKH:

Will the Minister of TEXTILES be pleased to state:

(a) whether Government have received any decision from farmers of State of Maharashtra, through Maharashtra State Cotton growers Sangh, Akola, regarding costing of Industrial Commodities; and

(b) if so, reaction of Government thereto?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING IN-

DUSTRIES (SHRI SHARAD YADAV): (a) No such representation appears to have been received in the Ministry of Textiles.

(b) Does not arise.

[Translation]

SI

Investigation
Sutlej-Yamuna Link Canal

3511. SHRI JAI PRAKASH: Will the Minister of WATER RESOURCES be pleased to state:

(a) the time by which Sutlej-Yamuna Link Canal is likely to be completed;

(b) whether the officers engaged in this work had made repeated requests for providing security there;

(c) if so, the reasons for which security was not provided there, as a result of which several officers were killed;

(d) the steps taken for their security in future; and

(e) the loss being suffered by Haryana due to non-availability of water to the State as a result of these incidents?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) The scheduled date for completion was March, 1991. However, the Government of Punjab has reported that in view of the recent events, some more time would be required by them to complete it.

(b) to (d). The Government of Punjab have reported that, keeping in view the constraint of resources, need based security was provided at work sites. The only request for personal security was received by the State Government from late Shri M.L. Sekhri,

Chief Engineer a few days before the incident on 23rd July, 1990. The request was still under process when he and another Superintending Engineer were killed by some terrorists. Security has since been provided by the State Government at the residence of Chief Engineer (SYL Designs). Decision has been taken to provide security at the residence of Chief Engineer (SYL Construction) designate whenever he joins. Need based security is also being provided by the State Government at other offices.

(e) According to the Ravi & Beas Waters Tribunal, Haryana already drew, during 1980-85, 71% of its' share of 2811 Mm3 during that period through the existing canal system.

Employment Provided by TRIFED to SCs and STs

3512. SHRIMATI JAYAWANTI NAVINCHANDRA MEHTA: Will the Minister of WELFARE be pleased to state:

(a) the number of Scheduled Castes and Scheduled Tribes to whom employment has been provided by the Indian Tribal Co-operative Marketing Development Federation (TRIFED) since January, 1988;

(b) whether said Federation has stopped purchasing wood gum from SCs and STs and if so, the reasons therefor; and

(c) whether the Maharashtra Adivasi Development Federation has sold the gum through auction and if so, the reasons therefor?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) 49 Scheduled Caste and 60 Scheduled Tribe persons have been provided employment by the Tribal Cooperative Marketing Development Federation of India Limited (TRIFED) since January, 1988.